

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

Subject: Promotion of Process Servers to the post Junior Assistants under promotion quota.

Order No.: 711

Dated: 30.08.2017

After considering the eligibility of the Process Servers at Provincial level, following Process Servers of **Jammu Province** are temporarily promoted to the post of Junior Assistants under promotion quota in the grade of Rs. 5200-20200 with Grade Pay of Rs. 1900:-

S. No.	Name of the Official S/Shri	Present place of posting
1	Ranjeet Singh	Munsiff Court, Gandoh
2	Mehmood Hussain Shah	Sub Judge Court, Surankote
3	Sunder Singh,	CJM Court, Doda
4	Ajit Kumar Dutt	Sub Judge Court, Bhaderwah
5	Girish Kumar	Spl. Railway Magistrate Court, Jammu
6	Gopi Nath Thakur	Munsiff Court, Thatri
7	Rohit Kotwal	CJM Court, Doda
8	Sri Krishan	CJM Court, Kishtwar
9	Ashfaq Ahmed	Munsiff Court, Gool
10	Baber Singh	PDJ Court, Kishtwar
11	Hardev Singh	PDJ Court, Reasi
12	Sanjeet Singh	Munsiff Court, Katra
13	Altaf Hussain	Munsiff Court, Mahore

Note: The posting orders of the promotees shall be issued separately.

(By Order)

Sd/-
(Jawad Ahmad)
Principal Secretary to
Hon'ble the Chief Justice

No.: 1020-30/Psy-34

Dated: 30-08-2017

Copy to the:

1. Registrar General, High Court of J&K, Srinagar for information.
2. Registrar Vigilance, High Court of J&K, Srinagar for information.
- 3-9. Principal District & Sessions Judge, Bhaderwah/Jammu/ Poonch/Udhampur Ramban/ Reasi/Kishtwar for information.
10. Order File.
11. Incharge, NIC, High Court wing, Srinagar for uploading the aforesaid Order in the High Court website.

(G. M. Parray)
Joint Registrar

30/8/17

30/08/17